

(2)

Central Administrative Tribunal, Principal Bench

Original Application No. 1762 of 2003

New Delhi, this the 16th day of July, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.K. Naik, Member (A)

Manoj Kumar  
Aged 29 years  
(Candidate for the post of Technician O.T.)  
S/o Shri Bacheshwar Mandal,  
857 (Type III), Sector-9  
R.K. Puram, New Delhi

.... Applicant

(By Advocate: Shri S.P. Chadha)

Versus

1. The Chief Secretary,  
Govt. of NCT of Delhi  
Sachivalaya, Players' Building,  
(Near I.T.O.)  
New Delhi
2. Secretary Health & F.W. through  
The Director  
Health & Family Welfare Department  
Govt. of NCT, Delhi  
Sachivalaya, Players' Building,  
(Near I.T.O.)  
New Delhi
3. The Additional Secretary,  
Incharge  
Technical Recruitment Cell  
Dept. of Health & Family Welfare,  
9th Level, 'A' Wing,  
Sachivalaya, Players' Building,  
(Near I.T.O.), New Delhi

.... Respondents

ORDER (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel, without prejudice to the rights of the applicant, states that he would represent the Medical Superintendent of the Hospital and thereafter, if necessary, shall file an application.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

Naik  
( S.K. Naik )  
Member (A)

V.S. Aggarwal  
( V.S. Aggarwal )  
Chairman